

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

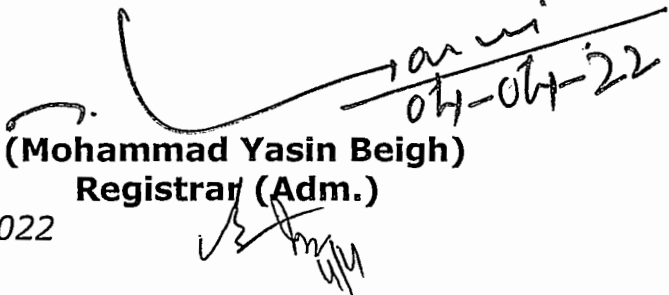
ORDER

No.429 of 2022/RG/LP Dated 04.04.2022

Sanction is hereby accorded to the grant of Financial Assistance in favour of below named Advocate/Dependent of deceased Advocate for medical/financial assistance out of the Advocate's Welfare Fund maintained by the concerned authority, as per the detail given against each:-

S. No.	Name	Amount	Name of the Authorities
1	Smt. Haseena Begum Wd/o Late Sh. Musadiq Mohammad Shosha, Advocate R/O Iqbal Nagar, Sopore, Baramulla.	Rs.2.50 Lacs	Principal District & Sessions Judge, Baramulla.
2.	Sh. Mohd Nasir Mughal, Advocate S/O Sh. Mohd Ishaq, R/O Channi Tehsil Sunderbani, District Rajouri.	Rs.1.50 Lacs	Principal District & Sessions Judge, Jammu.

By Order


(Mohammad Yasin Beigh)
Registrar (Adm.)

No. 869-79/RG/LP

Dated 04.04.2022

Copy forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu
2. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey
3. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur
..... for information of Their Lordships.
- 4-5. Principal District and Sessions Judge, Baramulla/Jammu
.....for information, and with the request to disburse the said amount to the concerned after proper identification and against receipt out of the Advocate's Welfare Fund Account maintained by thier office.
6. President, J&K High Court Bar Association, Jammu/Srinagar for information.
7. President, District Bar Association, Sopore for information
8. CPC e-Courts High Court of J&K and Ladakh, Jammu with the request to get the same uploaded on the official website for information of all the concerned.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
10. Smt. Haseena Begum Wd/o Late Sh. ^{Musadiq} ~~Mudasir~~ Mohammad Shosha, Advocate R/O Iqbal Nagar, Sopore, Baramulla.
11. Sh. Mohd Nasir Mughal, Advocate R/O Chani Tehsil Sunderbani, District Rajouri.


Registrar (Adm.)